

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 2063
ANSWERED ON 23.12.2022

LALITPUR-SINGRAULI RAIL LINE

2063# SHRI AJAY PRATAP SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the provisions for providing jobs to persons whose land was acquired for Lalitpur-Singrauli rail line project; the details thereof;
- (b) the number of persons offered jobs and not given any appointment till date, from amongst the persons whose land had been acquired prior to 11 November, 2019, the details of provisions made in this regard;
- (c) by when the applicants who submitted their application forms and found medically fit before 11 November, 2019 would be appointed; and
- (d) the provisions made by Railways for persons, whose land was acquired for the said project after 11 November, 2019?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d) : The claims of land losers for appointments are dealt as per extant instructions from time to time. The policy of providing jobs to land losers has been withdrawn vide Ministry of Railway's letter No. E(NG)II/2010/RC-5/1 dated 11.11.2019 and cases hereafter are dealt as per these instructions. On West Central Railway, the number of persons who have been offered jobs in lieu of land acquired is 1581.
